(b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T.-8212/03]

## Report and Accounts (2002-2003) of the Visakhapatnam Dock Labour Board, Visakhapatnam and related papers

SHRIMATI BHAVANABEN DEVRAJBHAI CHIKALIA : Madam, on behalf of Shri Dilip Kumar Mansukhlal Gandhi, I beg to lay on the Table a copy each (in English and Hindi) of the following papers, under section 5(E) of the Dock Workers (Regulation of Employment) Act, 1948:-

- (a) Annual Report and Accounts of the Visakhapatnam Dock Labour Board, Visakhapatnam, for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board. [Placed in Library. *See* No. LT.-8066/03]

## Report and Accounts (2002-2003) of the Spices Trading Corporation Limited, Bangalore and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE (SHRI SATYABRATA MOOKHERJEE): Madam, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:

- (a) Twentieth Annual Report and Accounts of the Spices Trading Corporation Limited, Bangalore, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. *See* No. L.T.-8240/03]

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